

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 776 of 2020**

**IN THE MATTER OF:**

**Mateshwari Minerals**

**...Appellant**

**Versus**

**Jet Granito Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Puneet Jain and Mr. Harsh Jain, Advocates**

**For Respondent: Ms. Shaili Shah, Advocate**

**ORDER**  
**(Virtual Mode)**

**09.02.2021:** This matter was passed over earlier as there were difficulties in the audio/video. Later on there is no time.

List the Appeal 'For Admission (After Notice)' 'Hearing' on **24<sup>th</sup> February, 2021.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

*sa/md*